

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.99/Chd/Pb/2017

Abhishake Bansal & AnrPetitioners

Versus

M/s Fashion Pyramid Pvt.Ltd. & Ors.Respondents

Present:: Mr.Yash Pal Gupta, Advocate for petitioners
None for respondents.

Due to paucity of time the matter could not be taken up
today. List the matter for arguments on 16.11.2017.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

October 06, 2017
subbu